

Name of the Corporate Debtor: Rolta India Limited; Date of Commencement of CIRP: 19-01-2023; List of Creditors as on: 20-09-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	70990985329	6	70865487458	50.35	118194352	7303519	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	92195254599	3	66996972313	47.60	0	25198282288	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	634	1533475889	587	606687135	0.43	0	926788754	0	Annexure 6
7	Operational creditors (Government Dues)	12	59499597041	9	1875228016	1.33	57432213324	192155701	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	129	1242984516	123	396996975	0.28	488730245	357257294	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		786	225462297374	728	140741371897	100.00	58039137921	26681787556	0	